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RESERVED

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

Registration T.A. No. 1249 of 1986
(C.A. No. 662 of 1977)

Union of India & Others Defendants/Appellants

Versus

Ram Nagina and Others Plaintiffs/Respondents

Connected with

Registration T.A. No. 491 of 1986
(O.S. No. 51 of 1973)

Maqbool Ahmed and Others Plaintiffs

Versus

Union of India & Others Defendants.

Hon. Justice Kamleshwar Nath, V.C.

Hon. Mr. K.J. Raman, Member (A)

(By Hon. Justice K. Nath, V.C.)

For judgement see our judgement of date
passed in T.A. No. 491 of 1986 Maqbool Ahmed and Others
Vs. Union of India & Others.

K.J. Raman
Member (A)

9th
Vice Chairman

Dated the 25th May, 1990.

RKM